COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 361 of 2017 IN APPEAL NO. 135 OF 2015 & IA NO. 215 OF 2015

Dated: 12th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Perfect Filaments Ltd. Vs. Joint Electricity Regulatory Commission & Anr.			Appellant(s)	
		Respondent(s)		
Counsel for the Appellant(s)	:			
Counsel for the Respondent(s)	:	Ms. Himangi	ni Mehta for R-1	
		Mr. Anand K	Ganesan	

Mr. Anand K.Ganesan Ms. Swapna Seshadri for R-2

<u>ORDER</u>

IA No. 361 of 2017

(Application for early hearing)

None for the appellant.

List the matter on 16.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt